

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(APPELLATE JURISDICTION)**

**APPEAL NO. 259 OF 2019 &
IA NO. 1368 OF 2019**

Dated : 27th August, 2019

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. Ravindra Kumar Verma, Technical Member**

In the matter of :

Uttar Pradesh Power Corporation Limited & Ors. ... Appellant(s)

Vs.

Uttar Pradesh Electricity Regulatory Commission & Anr. ... Respondent(s)

Counsel for the Appellant(s) : Mr. Parag Tripathi, Sr. Adv.
Mr. Buddy A. Ranganadhan
Mr. Arjun Pall
Mr. Krishna Tangirala
Mr. Anirudh Lekhi
Ms. Priyamvada Mishra

Counsel for the Respondent(s) : Mr. C.K. Rai
Mr. Sachin Dubey for R-1

Mr. Vikas Singh, Sr. Adv
Mr. Vishal Gupta
Mr. Divyanshu Gupta for R-2

ORDER

Objections on main appeal, if any, shall be filed within 10 days with advance copy to the other side. Thereafter, rejoinder shall be filed within one week.

List the matter on **24.09.2019.**

**(Ravindra Kumar Verma)
Technical Member**

mk/mkj

**(Justice Manjula Chellur)
Chairperson**